

t[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) No changes in the procedure of admission of students to the All-India Institute of Medical Sciences, New Delhi have been made this year. A change was, however, made in 1965.

(b) It was felt that the candidates selected for admission to the medical course purely on the basis of University or competitive examinations did not turn out to be the best medical graduates. Keeping this in view the Institute decided to introduce personal assessment of the candidates by holding a personal interview by an Assessment Committee to evaluate such candidates not only on his/her past academic record and standing in the competitive examination but also on his/her motivation, physical fitness, aptitude personality and psychological traits.]

CASES FILED UNDER SLUM AREAS (IMPROVEMENT AND CLEARANCE) AMENDMENT ACT

243. SHRI JAGAT NARAIN: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of cases filed with the Competent Authority since its creation under the Slum Areas (Improvement and Clearance) Amendment Act; and

(b) the number of cases decided so far?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) 2396.

(b) 1032.

FARAKKA BARRAGE PROJECT

244. SHRI D. L. SEN GUPTA:
SHRI CHITTA BASU:
SHRI LOKANATH MISRA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) when the Farakka Barrage is scheduled to be completed; and

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(b) whether the progress of the work at Farakka is being in any way affected due to devaluation?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The Project is scheduled to be completed substantially by 1970-71.

(b) No, Sir.

REVISION OF PAY SCALES OF U.D.CS. AND ASSISTANTS

245. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state whether it is a fact that Government have a proposal under consideration to revise the pay scales of Lower/Upper Division Clerks and Assistants in order to bring uniformities in these cadres; if so, the details thereof?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) No, Sir.

(b) Does not arise.

REDUCTION OF EXPORT DUTY ON COTTON

246. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have decided to reduce export duty on certain varieties of raw cotton; and

(b) if so, what are the details of such varieties of cotton and the reasons for taking the decision?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) Yes, Sir.

(b) With effect from the 14th October, 1966 the export duty on certain varieties of raw cotton has been reduced. Copies of the relevant notifications are annexed. [See Appendix LVIII, Annexure No. 21]. These concessions were granted because it was found that at the then existing rate of export duty, these varieties of cotton

ould not compete in the foreign markets.

चतुर्थ योजना में सिंचाई की सुविधायें

247. श्री विनयकुमार मन्नलालजी औरड़िया : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) चतुर्थ पंचवर्षीय योजना में कुल कितने प्रतिशत कृषि योग्य भूमि में सिंचाई की सुविधायें प्रदान करने का लक्ष्य है;

(ख) किन-किन राज्यों में कितनी-कितनी प्रतिशत भूमि में सिंचाई की सुविधायें प्रदान की जायेंगी; और

(ग) उपरोक्त भाग (ख) में उल्लिखित प्रत्येक राज्य में ये सुविधायें प्रदान करने की योजना का व्योरा क्या है ?

[IRRIGATION FACILITIES UNDER THE FOURTH PLAN

247. SHRI V. M. CHORDIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the target fixed for the percentage of cultivable land to be provided with irrigation facilities under the Fourth Five Year Plan;

(b) the names of the States where land will be provided with irrigation facilities and the percentage of such land in each of the States; and

(c) the details of the scheme for providing facilities in each States referred to part (b) above?]

सिंचाई तथा विद्युत मंत्रालय में राज्य-मंत्री (10 के 0 ए 0 र व) (क) से (ग) चौथी योजना के प्रस्तावों पर अभी राज्य सरकारों के साथ विचार विमर्श हो रहा है और राज्यशः सिंचाई लक्ष्यों को अभी निर्धारित नहीं किया गया है ।

[THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c) The Fourth Plan proposals are still under discussion with the State Governments and the State-wise target for irrigation has yet to be finalised]

उत्पादक शक्त अधिकारी को तरकर व्यापारी द्वारा कुचल दिय जाने का प्रयत्न

248. श्री राम सहय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्पादन शुल्क के अस्मिटेड कलेक्टर को एक तरकर व्यापारी द्वारा अपनी कार के नीचे कुचल डालने के प्रयास के संबंध में "हिन्दुस्तान टाइम्स" दिनांक 8 अक्टूबर 1966 के पृष्ठ 11 पर कालम 1 में प्रकाशित समाचार की ओर क्या सरकार का ध्यान आकर्षित किया गया है;

(ख) इस मामले तथा कार में चोरी छिपे ले जाये जाने वाले अनुमानित सामान के संबंध में व्योरा क्या है ?

f [SMUGGLER'S ATTEMPT TO RUN OVER AN EXCISE OFFICIAL

248. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news-item published at page 11, column 1, of the "Hindustan Times", dated the 8th October, 1966 regarding the attempt made by a smuggler to run over the Assistant Collector of Excise by his car; and

(b) what are the details of the case and of the smuggled goods supposed to be in the car?]

वित्त मंत्री (श्री शहीद चौधरी) :

(क) और (ख) प्रश्न में उल्लिखित समाचार सरकार के देखने में नहीं आया है । परन्तु यह बात सच है कि 6 अक्टूबर 1966 के बड़े सबेरे एक कार के ड्राइवर ने जिसके